

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU  
Through Video Conferencing**

**This the 16<sup>th</sup> day of September, 2020**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR ANAND MATHUR, MEMBER (A)**

**OA No.62/780/2020**

Mst. Akhtar-ul-Nissa, D/o Late Mohammad Younis Kapra, R/o Ahmadnagar, Srinagar.

..... Applicant

(By Advocate: Mr. Amani Syed)

**Versus**

UT of Jammu and Kashmir through Commissioner/ Secretary to Govt. Department of Finance, Civil Sectt., Jammu and others.

..... Respondents

(By Advocate: Mr. Amit Gupta)

**O R D E R (Oral)****Per - Rakesh Sagar Jain, Member (J)**

Learned counsel for the applicant submits that he does not want to pursue this OA and the same be dismissed as withdrawn.

2. In view of submission by learned counsel for the applicant, this OA is dismissed as withdrawn.

**(Anand Mathur)**  
**Member (A)**

**(Rakesh Sagar Jain)**  
**Member (J)**

/jk/